

ITEM NO.18

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2696/2022

STATE OF U.P.

Appellant(s)

VERSUS

DR. VAKUL BANSAL & ORS.

Respondent(s)

IA No. 101684/2022 - EXEMPTION FROM FILING O.T.
IA No. 104601/2022 - INTERVENTION/IMPLEADMENT
IA No. 101680/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 42578/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-08-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Yogesh Pachouri, Adv.
Mr. Pawan, Adv.
Mr. Ankur Tyagi, Adv.

For Respondent(s) Mr. Rakesh Dahiya, AOR

Ms. Neela Gokhale, Adv.
Mr. Kushal Choudhary, Adv.
Mr. Mohit Kumar Singh, Adv.
Mr. Sourav Singh, Adv.
Ms. Anannya Ghosh, AOR

Mr. Nikhil Jain, AOR

Mr. Susheel Tomar, Adv
Mr. Sanjeev Malhotra, AOR

Mr. Shanatnu Dhankar, Adv.
Mr. Rishabh Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned
counsel for the Respondent No.1 seeking adjournment,
list the matter on 12.09.2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
COURT MASTER (NSH)